

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 100 OF 2015**

**Dated : 29<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tamilnadu Generation & Distribution Corpn. Ltd. & Anr. ...Appellant(s)**

**Versus**

**JSW Steel Ltd. & Anr. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Vallinayagam

Counsel for the Respondent(s) : Ms. Suchitra Kumbhat  
Mr. Senthil Jagdeesan for R-1

**ORDER**

At the request of learned counsel for Respondent No.1, the matter  
is adjourned to **11.07.2016.**

**(I.J. Kapoor)  
Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**